No. 5/8/2015-CS
Government of India
Ministry of Corporate Affairs

5th Floor, ‘A’ Wing,
Shastri Bhawan, New Delhi
Dated 03rd February, 2020

To
1. Secretaries of all Ministries/ Departments of the Govt. of India.
2. All Chief Secretaries to the State Government/Administrators of Union Territories.
3. Chairman, CBTD/Chairman, CBEC.
4. Director CBI/ Director, IB/ Director, National Investigation Agency (NIA).
5. Secretary, CCI/ Registrar, NCLT / Registrar, NCLAT/ Secretary, NFRA, New Delhi.
6. Director, SFIO, New Delhi
7. Enforcement Directorate.

Subject: Filling up of the post of Director General in the Competition Commission of India (CCI),
New Delhi, on deputation basis.

Sir,

I am directed to convey that this Ministry proposes to fill up the post of Director General in the
Competition Commission of India (DG, CCI) in the headquarter located at New Delhi, under the
administrative control of this Ministry. The particulars of the post, scale of pay, and the eligibility
requirements are set out in Annexure-I.

2. The person to be appointed as Director General shall be a person of integrity and outstanding
ability with experience in investigation, and knowledge of accountancy, management, business, public
administration, international trade, law or economics.

3. The person selected will be appointed on deputation basis. The pay will be regulated in accordance
with the Department of Personnel & Training’s OM No. 2/29/91-Estt. (Pay-II) dated 05.01.1994, as
amended from time to time. The period of deputation including the period of deputation in the same or
some other organization/department of the Central/State Government shall not ordinarily exceed three years
as prescribed in para 8.1 of the instructions issued by DoP&T in this regard vide their OM No. 6/8/2009-
Estt. (pay-II) dated 17.06.2010. As per DoP&T’ OM No. AB-14017/11/2017-Rstt.(RR) dated 05.02.2018,
the maximum age limit for appointment on deputation basis is 58 years on the closing date of submission
of applications.

4. The terms and conditions of the incumbent of the post of DG, CCI will be regulated by Competition
Commission of India ( Number of Additional, Joint, Deputy or Assistant Director General other officers
and employees, their manner of appointment, qualification, salary, allowances and other terms and
conditions of service) Rules, 2009, as amended from time to time.
5. The DG, CCI shall be eligible for general pool accommodation till a separate office and residential complex for the Commission is constructed. If he/she has been allotted residential accommodation under general pool, he/she shall be eligible to retain the facility of Government residential accommodation.

6. It is requested that applications of eligible and willing officers, whose services can be spared immediately on selection, may kindly be forwarded in the prescribed proforma at Annexure-II duly accompanied by the following documents, to Shri Abhijit Phukon, Director, Ministry of Corporate Affairs, ‘A’ Wing, 5th Floor, Shastri Bhawan, New Delhi-110001 within three weeks from the date of issue of the vacancy circular, i.e. by 24th February, 2020.

   (i) Verification of the particulars of the applicant officer from his/her service records, including vigilance clearance certificates, in the prescribed proforma, appearing at the end of Annexure-II;
   (ii) Attested photocopies of up-to-date Annual Performance Appraisal Reports for the last five years;
   (iii) Integrity Certificate duly signed by an officer not below the rank of Deputy Secretary;
   (iv) Certificate to the effect that no major/ minor penalties have been imposed on the official during the last ten years, duly signed by an officer not below the rank of Deputy Secretary.

7. Applications received only through proper channel would be considered. However, an advance copy of the application should also be sent to the above mentioned address. Incomplete applications in any respect or those not countersigned or not accompanied by the documents/information as mentioned in para 6 above, will not be considered. This vacancy circular is also available at the website of this Ministry, i.e. www.mca.gov.in as well as on the website of Competition Commission of India (CCI) i.e. www.cci.gov.in and the website of the Department of Personnel & Training (DoP&T) i.e. http://persmin.gov.in.

Yours faithfully,

(Abhijit Phukon)
Director
Tel.No: 2338 4566
Particulars of the post, scale of pay and eligibility requirement:

<table>
<thead>
<tr>
<th>1. Name of the Post</th>
<th>Director General, Competition Commission of India (DG, CCI)</th>
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<tbody>
<tr>
<td>2. Scale of Pay &amp; Eligibility</td>
<td>In the Pay Band of Rs. 37,400-67,000/- with Grade Pay of Rs. 10,000/- (Level 14 of 7th CPC) or Pay Scale of Rs. 67,000/- (annual increment @ 3%)-79,000/- (or Level 15 of 7th CPC)</td>
</tr>
</tbody>
</table>

For Pay Band of Rs. 37,400-67,000 + Grade Pay Rs. 10,000/- (Level 14 of 7th CPC)

(1) Officers of the Central Government or State Government holding:

(a) Analogous posts in Central Government/State Government on regular basis; or

(b) Posts in Central/State Government with two years’ regular service in the Pay Band of Rs. 37,400-67,000 with grade pay of Rs.8,900, (Level 13A of 7th CPC) or equivalent;

(c) Posts in Central/State Government with three years regular service in the pay band of Rs. 37,400-67,000 with grade pay of Rs. 8,700, (Level 13 of 7th CPC) or equivalent; or

For pay scale 67,000 (annual increment @ 3%)-79,000
(or Level 15 of 7th CPC)

(1) Officers of the Central Government or State Government holding:

(a) Analogous posts in Central Government/State Government on regular basis; OR

(b) Posts in Central/State Government with three years regular service in the pay band of Rs. 37,400-67,000 with grade pay of Rs. 10,000, (Level 14 of 7th CPC) or equivalent;

Persons to be considered for appointment should possess integrity and outstanding ability with experience in investigation and knowledge of accountancy, management, business, public administration, international trade, law or economics.
Applications for the post of Director General, Competition Commission of India (DG, CCI)

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<tbody>
<tr>
<td>1.</td>
<td>Full Name &amp; Designation (in BLOCK letters)</td>
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<td>2.</td>
<td>Date of Birth</td>
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<td>3.</td>
<td>Date of retirement under Central/State Govt. rules</td>
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<td>4.</td>
<td>Educational Qualifications</td>
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<td>5.</td>
<td>Particulars of specialized qualifications and experience, if any</td>
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</tbody>
</table>
| 6. | (a) Present post held  
(b) Name of the Office/ Organization/Institution  
(c) Date from which present post held on regular basis.  
(d) Service to which the officer belongs indicating the batch, in case the applicant belong to an organized service.  
(e) Scale & Pay of the post  
(f) Pay in the present post, whether ad-hoc or temporary, or quasi-permanent or permanent.  
(g) Nature of work handled in the present post.  
(h) In case the present employment is held on deputation/contract basis, please state:-  
  (i) The date of initial appointment;  
  (ii) Period of appointment on deputation/contract;  
  (iii) Name of the parent office/organization to which the applicant belongs; |
7. Past experience (in chronological order):

<table>
<thead>
<tr>
<th>Office/Orgn./Instt.</th>
<th>Post held</th>
<th>From</th>
<th>To</th>
<th>Scale of Pay</th>
<th>Nature of duties</th>
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8. Remarks:

Place..........................
Date..........................
Name..........................
Contact Tel. No...............

(Signature)

Certificate
(To be furnished by the Employer)
Office.................................................................

1. Certified that the particulars given by Shri/Smt./Km........... have been verified from his service record and found correct.
2. Certified that Shri/Smt./Km........... has rendered........... Years of service in the post of ........... in the pay scale of ........... Or equivalent/grade/post..............
3. No vigilance case is either pending or being contemplated against him/her.

Place..........................
Date..........................
Signature of the forwarding authority Seal: